

GRES EPC

Annexure - 6

Name of the corporate debtor: ~~Sonyica Pvt. Ltd.~~; Date of commencement of CIRP: 25.02.2021; List of creditors as on: 20.03.2021

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |
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